

1	2	3
6.	Chhindwada	05
7.	Balaghat	02
8.	Sagarpur	02
9.	Mandla	01
TOTAL		66

#### **Uttar Pradesh**

Sl. No.	Name of the Districts	PWCS
1	Aligarh	24
2	Allahabad	02
3	Bareilly	01
4	Etawah	128
5	Faizabad	45
6	Gorakhpur	77
7	Jhansi	73
8	Kanpur	94
9	Lucknow	188
10	Mau	462
11	Meerut	30
12	Moradabad	219
13	Varanasi	466
14	Azamgarh	01
TOTAL		1810

#### **Harassment of North-Eastern women in Delhi**

313. SHRI SABIR ALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards a news-item which appeared in a prominent English newspaper of New Delhi edition on January 24, 2014 under the caption '81 per cent of North-Eastern women harassed in Delhi'; and

(b) the details in this regard and the steps taken to contain criminal acts against North-Eastern women to infuse sense of security in them in the capital city of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes Sir, the Government is aware of the problems faced by the people hailing from the North Eastern States in Delhi and other cities. The State Governments and the Union Territories Administrations including the Government of the National Capital Territory of Delhi have already been sensitized from time to time about the issue and advised to take pre-emptive measures to prevent recurrence of such incidents. In order to specifically address the problems faced by the students and other residents from the North Eastern States in Delhi, seven officers at the level of Deputy Commissioners of Police of the respective districts in Delhi are designated as Nodal Officers. These Nodal Officers hold periodic meetings with the students and residents of the North Eastern States staying in their assigned areas and address as well as ensure follow up action on the issues raised in such meetings. A Joint C.P. rank officer in Delhi Police has been nominated as the Co-coordinator to oversee the efforts made by the District Nodal Officers and DCP/PCR. A Standing Order has been issued to standardize the Police response. The Delhi Police had organized 43 meetings in the year 2012 and 33 meetings in the year 2013 to interact with and redress the grievances of students and other persons from the North Eastern States of India.

In order to deal with various kinds of concerns of the people hailing from the North Eastern States living in different parts of the country, especially in the Metropolitan cities, a committee has been constituted under the chairmanship of Shri M.P. Bezbaruah, (Retired IAS) presently Member, North Eastern Council. The Committee includes members, one each from the other North Eastern States as well as one lady member. The Chairman will have the authority to co-opt any other person to assist the Committee. The Committee will suggest suitable measures, including legal remedies, to address their concerns. The Committee will submit its report within two months.

#### **Reduction in non-agricultural jobs**

\*314. SHRI ARVIND KUMAR SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: